## Name of the Corporate Debtor: M/s M/s Harig Crankshafts Limited ; Date of Commencement of CIRP: 31.03.2023; List of Creditors as on: 14.04.2023

Annexure-8 Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Summary of Lot of Operational Levelotion (Unter than Worknees and Lappayses and Unservening Uses) V-L1 for the B																			
Sr. No.	Name of credito r	Nature of Claim		received		admitted		Whether	? Share in CoC	Verification (Rs.)	Continge nt	Security	retention of title	quarante e.	mutual credit.	mutual credit.	claim	Reason for Claim I not admitted	Remarks, if any
								related party?											
			Received from	Date of Receipt	Amo unt Clai med	Date of admissio	Amount of claim		(where		Claim (Rs.)	Interest, if any	arrangement in	if any, held	debts etcmay be set off	debts etcmay	Inadmissi ble		1
				by IRP		n/updati on	admitted (Rs.)		applicable)					in relation	be set off	be set off			1
														to claim		against the			1
													properties, if			claim, if any			1
													any		(Rs.)				1
																			1
																			1
																			1
1	BOMBAY Stock Exchange, Bombay	Operational - Unsecured		13.04.2023	40,69,938	19.04.2023	40,69,938			-						-	-	-	
-		-F																	Subject to
																			Subject to submission of
	Paschimanchal Vidhyut Vitran Nigam Ltd. (Electricity Urban Distribution				1 44 50 1 65														
2	Division-II NOIDA)	Operational - Unsecured		14.03.2023	1,44,78,165	20.04.2023				1,44,78,165									Claim in
	Division-II (IOIDA)																		prescribed
																			format
2		Total			1,85,48,103.17		40,69,938.00			1,44,78,165.17	-	-	-	-	-	-	-	-	-